## IN THE NATIONAL COMPANY LAW TRIBUNAL COURT -III, NEW DELHI.

(IB)-436/ND/2017

In the matter of:

M/s. Kunal Conchem Pvt. Ltd.

...Applicant.

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M/s. Unitech Ltd.

...Respondent

SECTION: Under Section 9 IBC .

Order delivered on 07.12.2017

Coram:

R. VARADHARAJAN HON'BLE MEMBER (JUDICIAL)

For the Petitioner Respondent Mr. Ashish Aggarwal, Adv.

ORDER

Order reserved.

(R.VARADHARAJAN) MEMBER(JUDICIAL)

\*KCS\*